

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-218

C.A No. 576 /C-III/ND/2020

in

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

...APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 23.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Ranju Srinivasan Sr., Ms. Saral Sharma, Mr. Tusher Bhardwaj, Ms. Sylone Mohapatra, Mr. Raghav Shankar, Mr. Rishab Kapoor, Mr. Kanishk Khetan, Mr. Nipun Gautam, Advocates,

For the Respondent

: Ms. Arushi Mishra, Mr. Shambo Nandy, Mr. Arijit Mazumdar, Mr. Sanjay Bajaj, Mr. Rajat Prakash (Karnataka Bank)), Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Srishti Badhwar, Advocates

For the Intervener/RP

: Mr. B.K. Mishra (UCO Bank), Mr. Prasenjeet Mohapatra, Jr. St. Counsel, Advocates

ORDER

CA 576 of 2019 filed in CP 761 of 2018

Counsel for the Resolution Professional is present. Counsel for successful Resolution Applicant is present. Matter is posted for making final submissions.

on 7th February 2020


-S-d-

WARE)
MEMBER (TECHNICAL)

UPASANA


-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-218

C.A No. 641/C-III/ND/2020

in

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

...APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 23.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Ranju Srinivasan Sr., Ms. Saral Sharma, Mr. Tusher Bhardwaj, Ms. Sylone Mohapatra, Mr. Raghav Shankar, Mr. Rishab Kapoor, Mr. Kanishk Khetan, Mr. Nipun Gautam, Advocates,

For the Respondent

: Ms. Arushi Mishra, Mr. Shambo Nandy, Mr. Arijit Mazumdar, Mr. Sanjay Bajaj, Mr. Rajat Prakash (Karnataka Bank)), Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Srishti Badhwar, Advocates

For the Intervener/RP

: Mr. B.K. Mishra (UCO Bank), Mr. Prasenjeet Mohapatra, Jr. St. Counsel, Advocates

ORDER

CA 641 of 2019 filed in CA 576 of 2019 in CP IB 761 of 2018.

Counsel for Applicant is present. Counsel for the Resolution Professional is present. Counsel for Committee of Creditors is present. Counsel for UCO Bank is present. Counsel for Karnataka Bank is present.

The counsel for successful Resolution Applicant is present. Counsel for the Applicant is directed to provide copy of the application along with the record to Respondent No. 3 and 4 within 2 working days, thereafter within 1 week, the Respondents will file reply. Then the

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counsel for the Applicant will file, rejoinder, if any. Matter is posted for making final submissions.

Put up on 7th February 2020.

-S-d-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHJ. SHARIEF TARIQ)
MEMBER (JUDICIAL)

CA No 641/C-III/NO/2020
IB-761(N.D)/2018
UPASANA

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-218

C.A No. 774/C-III/ND/2020

in

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

...APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 23.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Ranju Srinivasan Sr., Ms. Saral Sharma, Mr. Tusher Bhardwaj, Ms. Sylone Mohapatra, Mr. Raghav Shankar, Mr. Rishab Kapoor, Mr. Kanishk Khetan, Mr. Nipun Gautam, Advocates,

For the Respondent

: Ms. Arushi Mishra, Mr. Shambo Nandy, Mr. Arijit Mazumdar, Mr. Sanjay Bajaj, Mr. Rajat Prakash (Karnataka Bank)), Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Srishti Badhwar, Advocates

For the Intervener/RP

: Mr. B.K. Mishra (UCO Bank), Mr. Prasenjeet Mohapatra, Jr. St. Counsel, Advocates

ORDER

CA 774 of 2019 filed in CA 576 of 2019 in CP No. 761 of 2018

Counsel for the Applicant is present. Counsel for Respondent No. 1 is present. Counsel for Respondent No. 2 is present. Counsel for the Resolution Applicant is present. Counsel for Respondent No. 2 is directed to file reply within a week's time. Thereafter, the counsel for Applicant will file rejoinder, if any.

7th February 2020.

-S-d-

(SMT SAROJ RAJWARE)
MEMBER (TECHNICAL)

UPASANA

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-218

C.A No. 597/C-III/ND/2020

in

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 23.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Ranju Srinivasan Sr., Ms. Saral Sharma, Mr. Tusher Bhardwaj, Ms. Sylone Mohapatra, Mr. Raghav Shankar, Mr. Rishab Kapoor, Mr. Kanishk Khetan, Mr. Nipun Gautam, Advocates,

For the Respondent

: Ms. Arushi Mishra, Mr. Shambo Nandy, Mr. Arijit Mazumdar, Mr. Sanjay Bajaj, Mr. Rajat Prakash (Karnataka Bank)), Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Srishti Badhwar, Advocates

For the Intervener/RP

: Mr. B.K. Mishra (UCO Bank), Mr. Prasenjeet Mohapatra, Jr. St. Counsel, Advocates

ORDER

CA 597 of 2020 filed in IB 761 of 2018.

Counsel for the Applicant is present. The Resolution Professional is being represented by the counsel. No representation on behalf of other respondents. Resolution Professional is directed to file response within a week's time. Thereafter the Applicant will file rejoinder, if any.

List on 7th February 2020

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(E)
MEMBER (TECHNICAL)

UPASANA

 -S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-218

C.A No. 485/C-III/ND/2020

in

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 23.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Ranju Srinivasan Sr., Ms. Saral Sharma, Mr. Tusher Bhardwaj, Ms. Sylone Mohapatra, Mr. Raghav Shankar, Mr. Rishab Kapoor, Mr. Kanishk Khetan, Mr. Nipun Gautam, Advocates,

For the Respondent

: Ms. Arushi Mishra, Mr. Shambo Nandy, Mr. Arijit Mazumdar, Mr. Sanjay Bajaj, Mr. Rajat Prakash (Karnataka Bank)), Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Srishti Badhwar, Advocates

For the Intervener/RP

: Mr. B.K. Mishra (UCO Bank), Mr. Prasenjeet Mohapatra, Jr. St. Counsel, Advocates

ORDER

CA 485 of 2019 filed in CP No. 761 of 2018

Counsels for both the sides are present. Pleadings are complete. Matter is posted for making final submissions.

Put up on 14th February 2020.

-S-d-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

UPASANA

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-218

C.A No. 482/C-III/ND/2020

in

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

...APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 23.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Ranju Srinivasan Sr., Ms. Saral Sharma, Mr. Tusher Bhardwaj, Ms. Sylone Mohapatra, Mr. Raghav Shankar, Mr. Rishab Kapoor, Mr. Kanishk Khetan, Mr. Nipun Gautam, Advocates,

For the Respondent

: Ms. Arushi Mishra, Mr. Shambo Nandy, Mr. Arijit Mazumdar, Mr. Sanjay Bajaj, Mr. Rajat Prakash (Karnataka Bank)), Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Srishti Badhwar, Advocates

For the Intervener/RP

: Mr. B.K. Mishra (UCO Bank), Mr. Prasenjeet Mohapatra, Jr. St. Counsel, Advocates

ORDER

CA 482 of 2019 filed in CP No. 761 of 2018

Resolution Applicant is present. Counsels for Respondents are present. Pleadings are complete. Matter is posted for making final submissions.

Put up on 14th February 2020.

-S-d-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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